GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

RAJYA SABHA UNSTARRED QUESTION NO.1605 TO BE ANSWERED ON 9TH March, 2021

PROMOTION OF HERBAL CULTIVATION IN THE COUNTRY

1605 SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- (a) the efforts being made to promote and push herbal cultivation in the country
- (b) whether Government has identified herbal hubs in the country and, if so, details thereof, State-wise
- (c) whether Government is planning to extend herbal cultivation to 10 lakh hectares in the coming two years with an investment of ₹4,000 crores under Atmanirbhar Bharat Package
- (d) if so, the details thereof, State-wise and
- (e) whether any special emphasis is being made on Seshachalam forest area in Chittoor district of Andhra Pradesh where there is huge potential for medicinal plants?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI KIREN RIJIJU)

- (a): Ministry of AYUSH, Government of India is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM). Under 'Medicinal Plants' component of the NAM scheme supporting market driven cultivation of prioritized medicinal plants in identified cluster/zones with in selected districts of States and implemented in a mission mode. As per the scheme guidelines, the support is provided for:
 - (i) Cultivation of prioritized medicinal plants on farmer's land.
 - (ii) Establishment of nurseries with backward linkages for raising and supply of quality planting material.
 - (iii) Post-harvest management with forward linkages.
 - (iv) Primary processing, marketing infrastructure etc.

Under this scheme, subsidy @30%, 50% and 75% of cultivation cost of specific plant species is provided for cultivation of 140 medicinal plants.

National Medicinal plants Board, Ministry of AYUSH, Government of India is also implementing Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants" wherein following activities are supported:

- (i) *In-situ* conservation / *Ex-situ* conservation
- (ii) Livelihood linkages with Joint Forest Management Committees (JFMCs) / Panchayats / Van Panchayats / Biodiversity Management Committees (BMCs) / Self Help Groups (SHGs).
- (iii) IEC activities like Training / workshops / Seminars/ Conferences etc.
- (iv) Research & Development.
- (v) Promotion, marketing and trade of medicinal plants produce.
- (b): Yes, Ministry of AYUSH is supporting cultivation of medicinal plants on farmer's land throughout the country by providing subsidy for 140 medicinal plants @30%, 50% and 75% of cost of its cultivation, depending upon the status of availability and market demand as per operational guidelines of the Scheme. The Ministry of AYUSH has supported 56396 hectare area under cultivation of Medicinal Plants in National AYUSH Mission (NAM) scheme. The detail of area covered under cultivation of medicinal plant throughout the country from the F.Y 2015-16 to 2020-21 is given at Annexure.
- (c) & (d): Yes, Ministry of Finance has announced Rs. 4000 crore package under Atma Nirbhar Bharat for Promotion of Herbal Cultivation. The Ministry of AYUSH has prepared a draft scheme namely "Pradhan Mantri VRIKSH AYUSH Yojana" for cultivation and marketing of medicinal plants which is yet to be approved from Cabinet.
- (e): The scheme will be implemented throughout the country.

Annexure Cultivation (Area in hectare)								
S. No.	Name of the States/ UTs	2015- 16	2016- 17	2017- 18	2018- 19	2019- 20	2020- 21	Total
1	Andhra Pradesh	447	1513	897	508	1338	0	4703
2	Arunachal Pradesh	0	142	71	9	44	98	364
3	Assam	0	261	225	138	0	0	624
4	Bihar	0	0	0	0	175	0	175
5	Chhattisgarh	0	220	72	108	0	0	400
6	Goa	0	23	30	30	30	0	113
7	Gujarat	141	192	85	518	0	0	936
8	Haryana	175	245	0	0	0	0	420
9	Himachal Pradesh	39	120	7	0	70	0	236
10	Jammu & Kashmir	9	34	21	24	28	25	141
11	Jharkhand	0	0	0	0	0	0	0
12	Karnataka	317	706	769	469	353	1100	3714
13	Kerala	258	535	699	397	0	330	2219
14	Madhya Pradesh	1681	2518	2030	1262	790	4270	12551
15	Maharashtra	327	0	444	0	520	0	1290
16	Manipur	142	242	142	60	30	0	616
17	Meghalaya	0	48	22	0	108	0	178
18	Mizoram	59	27	65	187	6	29	373
19	Nagaland	51	138	250	103	0	210	752
20	Orissa	0	489	0	378	0	0	867
21	Puducherry	0	43	0	2	5	0	50
22	Punjab	0	242	0	16	340	0	598
23	Rajasthan	330	1163	1341	519	760	0	4113
24	Sikkim	63	32	84	0	0	58	237
25	Tamil Nadu	633	960	673	765	900	0	3931
26	Telangana	345	294	457	237	341	0	1674
27	Tripura	45	0	0	211	0	0	256
28	Uttarakhand	153	148	183	110	208	0	802
29	Uttar Pradesh	3188	1898	1345	3633	0	2236	12300
30	West Bengal	107	230	417	261	748	0	1764
GRAND TOTAL		8510	12462	10329	9945	6794	8356	56396